

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 34 OF 1998.

Thursday, this the 8th day of January, 1998.

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN
HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

T M Velayudhan
Gangman
Section Engineer's (Permanent way) Office
Koilandy
Southern Railway
Palakkad
Residing at :
Thekkemarakkattil House
Chaliyam P.O
Calicut District .. Applicant

By Advocate Mr VR Ramachandran Nair

Vs

The Divisional Personnel Officer
Southern Railway
Palakkad .. Respondent

By Advocate Mr James Kurian, ACGSC

The application having been heard on 8.1.1998,
the Tribunal on the same day delivered the following:

O R D E R

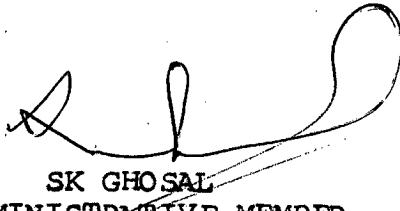
HON'BLE Mr A V HARIDASAN, VICE CHAIRMAN :

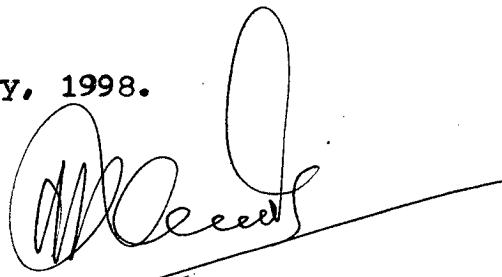
The applicant who is a Gangman but had rendered service as skilled Blacksmith earlier has made a representation on 11.12.97 to the Divisional Personnel Officer, Southern Railway, Palakkad requesting that he may be absorbed on the post of Blacksmith which is available. Finding no response to the representation, the applicant has filed this application for a direction to the respondent to consider him for absorption as skilled Blacksmith in Palakkad Division of the Southern Railway.

2. When the matter came up for hearing, learned counsel for applicant states that the applicant would be satisfied if the respondent is directed to consider the representation at Annexure A-5 and give him a speaking order within a stipulated time. Learned counsel for respondent states that the respondent would consider the request of the applicant made in the application at Annexure A-5 and give him a speaking order.

3. In the light of what is stated above, we dispose of the application with a direction to the respondent to consider the representation submitted by the applicant in the light of the facts mentioned in the representation as also the rules and instructions on the subject and give a speaking order to the applicant within two months from the date of receipt of this order. No costs.

Dated, the 8th January, 1998.


SK GHOSAL
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

vs

LIST OF ANNEXURE

1. Annexure A5: Representation dated 11.12.1997 submitted by the applicant to the respondent to absorb against the skilled post of blacksmith.

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